

13. Bhavanipatna
14. Angul
15. Beshampur
16. Dhenkanal
17. Jatni
18. Jeypore
19. Paradeep
20. Phulbani
21. Puri
22. Rayagada
23. Rourkela
24. Sambalpur
25. Sunabeda
26. Koraput
27. Balasore
28. Sundergarh
29. Jharsuguda

(b) Approximately 4.47 lakh cylinders are supplied to Orissa annually.

(c) The following locations in Orissa are proposed to be provided LPG facility during the next two years :

1. Keonjhar
2. Bhadrak
3. Parla Khemundi
4. Bargarh
5. Chowdwar
6. Talcher
7. Jharsuguda
8. Kajgangpur (2 locations)
3. Titlagarh
10. Khorda
11. Joda
12. Anandpur

13. Kendrapara
14. Behrampur
15. Jajpur Road
16. Rourkela (2 locations)
17. Bhubaneswar
18. Kulad
19. Bhanjnar
20. Birmipur
21. Jeypore
22. Damanjor
23. Burla

**Public Sector Industries in Adivasi  
and Backward Areas**

4120. SHRI DILEEP SINGH BHURIA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have formulated any policy for setting up public sector big industries in Adivasi and backward areas for their industrial development ;

(b) whether any proposal for setting up of any public sector industry for Defence production in Jhabua district of Madhya Pradesh is under consideration of Government ; and

(c) if not, whether Government would take some action in that direction ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Industrialisation of specific areas is primarily the responsibility of State Governments concerned. The Central Government supplements their efforts by providing various concessions and incentives for industries in identified backward areas. The central investments are primarily in large industrial projects of a basic

character. The locations of such projects has, therefore, to be decided on broad techno-economic considerations. It has been the policy of the Government that subject to these considerations comparatively backward regions are given preference in the location of Central Projects.

(b) and (c) : At present there is no proposal to set up any public Sector Industry for Defence Production in Jhabua District of Madhya Pradesh.

[*Translation*]

**Prototype Development and Training Centre in Jhabua**

4121. SHRI DILEEP SINGH BHURIA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government propose to advise the National Small Scale Industries Corporation to open a Prototype Development and Training Centre in backward Adivasi district Jhabua of Madya Pradesh to ensure provision of proper training facilities for small entrepreneurs in this district ; and

(b) if so, the time by which such a facility is likely to be made available there ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) Does not arise.

[*English*]

**Administration of Justice in Tribal Areas**

4122. SHRI GIRIDHAR GOMANGO : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the measures taken by his Ministry to strengthen the administration of justice in Tribal Areas of the country during the Sixth Five Year Plan ;

(b) whether the Seventh Finance Commission had provided funds for strengthening the administration ;

(c) if so, the funds provided by his Ministry to the States as per the recommendations, State-wise ; and

(d) the emphasis given by the States to provide funds for tribal areas and advertisements made so far, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. P. BHARDWAJ) : (a) to (d) : During the Sixth Five Year Plan period the Ministry of Law and Justice was concerned with the recommendations of the Seventh Finance Commission relating to the upgradation of standards of judicial administration in general and not with any particular reference to Tribal Areas. The amounts released to the States for this purpose is given in the attached statement.

**Statement**

*Upgradation of Standards of Judicial Administration on the basis recommendations of Seventh Finance Commission—Release of Grants*

Name of the State	Amount released upto 31.3.1985
1	2
(Rs. in lakhs)	
1. Andhra Pradesh	83.97
2. Assam	165.23
3. Bihar	487.88